

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:4367

ANSWERED ON:07.05.2007

KRISHI VIGYAN KENDRAS

Nayak Shri Ananta; Oram Shri Jua; Shiwankar Shri Maha Deo Rao

Will the Minister of AGRICULTURE be pleased to state:

- (a) the funds allocated, sanctioned, released and utilized for Krishi Vigyan Kendras (KVKs) during the Tenth Plan period, State-wise;
- (b) whether the Government proposes to set up one KVK in every rural and scheduled districts of the country during the Eleventh Plan period;
- (c) if so, the details thereof, State-wise; and
- (d) the steps taken by the Government for effective functioning of KVKs?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA)

(a) The funds are released for the Krishi Vigyan Kendra (KVK) based on the requirement for developing infrastructure and to carry out activities. During the Tenth Plan period an amount of Rs.821.84 crore was released. The State-wise details are given in Annexure-I.

(b) & (c): The Government approved for establishment of one KVK in each of the 589 rural districts of the country during Tenth Plan period. The state-wise details of the number of districts are given in Annexure-II.

(d) The steps taken for effective functioning of KVKs are as follows:-

Formulation of broad guidelines at the central level.

Monitoring through eight Zonal Coordinating Units.

Technology backstopping and overseeing the activities through the Directorates of Extension of State Agricultural Universities (SAU) and Central Agricultural University (CAU).

Constitution of Scientific Advisory Committee for each KVK.